



F.No.10/37/2018-NCLAT

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9, CGO Complex, Lodhi Road, New Delhi – 110 003.

Dated : 20th March, 2020

The following roster is issued for the period commencing from 21st March, 2020 till 1st April, 2020:

The Bench constituted will sit and hear urgent matters only upon mentioning before the Bench on 25th March, 2020 and 1st April, 2020 at 11.00 A.M.

The composition of the Bench on the aforesaid dates shall be as under:

25th March, 2020 –

- (i) Hon'ble Mr. Justice Bansi Lal Bhat, Acting Chairperson
- (ii) Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)
- (iii) Hon'ble Dr. Alok Srivastava, Member (Technical)

1st April, 2020 –

- (i) Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial)
- (ii) Hon'ble Mr. Justice Venugopal M., Member (Judicial)
- (iii) Hon'ble Mr. Balvinder Singh, Member (Technical)

By the order of the Hon'ble Acting Chairperson

Sd/-

[Peeush Pandey]
Registrar